

**COURT-II**  
**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY**  
**(Appellate Jurisdiction)**

**IA NO. 514 OF 2018 IN**  
**DFR NO. 1371 OF 2018**

**Dated: 4<sup>th</sup> May, 2018**

**Present: Hon'ble Mr. Justice N. K. Patil, Judicial Member**  
**Hon'ble Mr. S. D. Dubey, Technical Member**

**In the matter of:**

**Clean Wind Power (Manvi) Private Limited** .... **Appellant(s)**  
**Versus**  
**Karnataka Electricity Regulatory Commission & Ors.** .... **Respondent(s)**

Counsel for the Appellant(s) : Ms. Ritika Singhal  
Ms. Aradhna Tandon

Counsel for the Respondent(s) : -

**ORDER**

Ms. Ritika Singhal, Learned Counsel appearing for the Appellant submits that she will comply with the order dated 27-4-2018 during the course of the day. Her submission is placed on record.

In the event of the said order is complied with, list the matter on **10-5-2018**.

**(S. D. Dubey)**  
**Technical Member**

*tpd/vg*

**(Justice N. K. Patil)**  
**Judicial Member**